

(to Supplementary
Question on Starred
Question No. 1257

Public Demonstrations

43. **Shri Kamath:** Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 2029 on the 11th September, 1956 and state:

(a) whether consultations with State Governments regarding handling of crowds by the Police have been concluded;

(b) whether the Police Manual is being revised in so far it deals with this matter; and

(c) if not, the reasons therefor?

The Minister in the Ministry of Home Affairs (Shri Datar): (a) to (c). The consultations have been completed and the matter is under consideration.

Purchase of Jeeps

44. **Shri Kamath:** Will the Minister of Defence be pleased to refer to the reply given to Unstarred Question No. 1303 on the 20th December, 1956 regarding suit filed in connection with the purchase of jeeps and state the progress, up to date, of the proceedings in connection with that suit?

The Minister of Defence Organisation (Shri Tyagi): Two defendants have delivered their defence and counterclaim and the third defendant has submitted defence statement only. Replies thereto are under preparation.

Budget Leakage Case

45. **Shri Kamath:** Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 1291 on the 20th December, 1956 and state the progress, up to date, of the proceedings in the criminal case filed in connection with the leakage of taxation proposals contained in the budget for 1956-57?

The Minister in the Ministry of Home Affairs (Shri Datar): The case is still pending in the court.

Migration from Pakistan-held Kashmir Territory

45-A. **Shri Krishnacharya Joshi:** Will the Minister of Home Affairs be pleased to state:

(a) the total number of persons who have migrated to Jammu and Kashmir State from that part of the State which is held by Pakistan; and
(b) the causes therefor?

The Minister in the Ministry of Home Affairs (Shri Datar): (a) The Jammu and Kashmir Government report that about 8000 persons have moved across to our side of the cease-fire line during 1952-56. Earlier figures have not been reported.

(b) The main cause is the insecurity and economic distress in Pakistan occupied Kashmir.

CORRECTION OF ANSWER TO SUPPLEMENTARY QUESTION ON STARRED QUESTION NO. 1257

The Deputy Minister of Defence (Sardar Majithia): In reply to the first supplementary arising out of Starred Question No. 1257, which was answered on the 17th December 1956, the Minister of States for Home Affairs replied that so far training at the Himalayan Mountaineering Institute was being imparted to the personnel of the Defence Ministry only and that the question of organising similar training for the personnel of other Ministries or for non-officials was also being considered.

The correct position is that the Institute, which is a private registered body, imparts training not only to Defence Services personnel but also to other civilian Government servants and non-officials. In fact, of the 168 trainees who received training at this Institute so far, only 68 were from the Defence Services. The error in the answer is regretted.